

strikes without prior notice and without utilising the existing machinery for the settlement of disputes; in the remaining 2 cases where notices were given the unions did not fully utilise the existing machinery before taking direct action. In 7 of the 41 cases the managements were also responsible for precipitating matters. In all these cases breaches of the Code of Discipline were brought home to the concerned parties.

#### Minimum Wages Act

283. { **Shri Y. D. Singh:**  
 { **Shri P. Venkatasubbaiah:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government propose to amend the Minimum Wages Act for protection of higher wages in scheduled employment in which the minimum rates of wages fixed are lower and for safeguarding against victimisation of employees who seek to enforce their rates under the measure; and

(b) the list of industries to which this amended Act will apply?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) and (b). Proposals are under examination.

#### Conference of State Ministers

234. { **Shri Bishanchander Seth:**  
 { **Shri Yashpal Singh:**  
 { **Maharajkumar Vijaya**  
 { **Ananda:**  
 { **Shri Inder J. Malhotra:**

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that a Conference of State Ministers of Information and Broadcasting was held on the 25th October, 1962;

(b) if so, what subjects were discussed in the Conference; and

(c) what decisions the Conference has taken; with details thereof?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) Yes, Sir.

(b) and (c). The Conference considered publicity problems arising out of the present emergency and measures necessary to ensure close co-ordination between the Centre and State publicity organisations in their publicity efforts in regard to National Integration and the Five Year Plan. No formal decisions were taken.

#### Documentary Films

285. **Shri Bishanchander Seth:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that Government have decided to increase the production of documentary films;

(b) if so, the reasons therefor;

(c) how many films are at present being produced annually; and

(d) how much will be increased?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) Yes, Sir.

(b) To meet the increasing publicity needs of the various Ministries etc., and also to provide for the production of a certain number of films on behalf of State Governments, on request.

(c) About 98.

(d) The target for 1962-63 is 120 films.

#### Lifting of Cattle by Pak. Nationals

286. **Shri Swell:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that on the 27th September, 1962 a large number of Pakistani nationals trespassed into Indian territory in the **District of Khasi Jaintia Hills** and took away 49 cows belonging to Indian nationals; and

(b) if so, what steps Government have taken to restore the cows to the